

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 1st February, 2022

No.HCM/1/96/BENCH 1377 It is hereby informed to all the learned members of the Bar and litigants that the following Benches will deal with the subjects given in the table below w.e.f. 02.02.2022.

| Name of Bench | Subject Matters |
|--|---|
| Division Bench: Hon'ble The Chief Justice with another Hon'ble Justice | All matters which are to be heard by a Division Bench. |
| Single Bench-I: Hon'ble The Chief Justice | (Transfer Petn. (C) & (Crl.)/ CRP/CRP (CRP Art.227)/ MFA/MAC App/Arb.P(J2)/ Arb. App/ RFAs/ RSAs/ Contempt Cases/ Crl.Petns./ Crl. Rev. P. & Specially ordered cases. |
| Single Bench-II Hon'ble Mr. Justice Jamir | WP(C) - other than service matters - of 2020, 2021 & 2022/RFAs/RSAs/FAOs/CRPs and matters not listed before any other Courts. |
| Single Bench-III Hon'ble Mr. Justice M.V. Muralidaran | WP(C)s- other than service matters - up to the end of 2019/Election Petitions/RFAs/RSAs/Crl. (Misc.) & Specially Ordered cases. |
| Single Bench-IV Hon'ble Mr. Justice A. Bimol Singh | Crl matters/WP (C)s-Service Matters. |

Note:

1. Civil Contempt Cases shall be listed before the Hon'ble Judges who passed the orders that are the subject matter thereof. If the Hon'ble Judge is not available, it shall be listed before Hon'ble The Chief Justice.
2. All the part heard matters shall continue to be heard by the same Bench.
3. Hon'ble Judges sitting in Hon'ble Division Benches after exhausting their lists may sit singly for taking up single Bench cases.
4. Special Benches will take up cases on all days, as listed.
5. Matters may also be listed independently before any Bench as per the order of the Hon'ble The Chief Justice.

By Orders etc.,

Sd/-

**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**

No.HCM/1/96/BENCH/1380-98

Imphal, 1st February, 2022

Copy to :-

1. The President, High Court Bar Association, Manipur
2. The Advocate General, Govt. of Manipur.
3. The Registrar, Admin & Vigilance, High Court of Manipur.
4. The Govt. Advocates, Govt. of Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
13. The P.S. to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
14. All the Superintendents/Court Officers/Stamp Reporter/ Protocol Officers, High Court of Manipur.
15. The Court Masters, High Court of Manipur.
16. Guard File/ Order Book
17. Notice
18. Concerned file.

*For kind information and circulation to
the learned members*



**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**